

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

STARRED QUESTION NO:249

ANSWERED ON:18.08.2011

SURPLUS UNUSED LAND FOR PROJECTS

Jaiswal Shri Gorakh Prasad ;Vasava Shri Mansukhbhai D.

Will the Minister of RAILWAYS be pleased to state:

- (a) the area of railway land lying surplus/unused at present in the country, zone-wise;
- (b) the locations of such surplus/unused land identified for development/projects, zone-wise, alongwith the details of projects proposed thereon;
- (c) the total revenue earned by the Railways therefrom during the last three years and the current year, year-wise; and
- (d) the steps being taken to expedite the process of commercialisation/development of such land?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI DINESH TRIVEDI)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 249 BY SHRI MANSUKH BHAI D. VASAVA AND SHRI GORAKH PRASAD JAISWAL TO BE ANSWERED IN LOK SABHA ON 18.08.2011 REGARDING SURPLUS/UNUSED LAND FOR PROJECTS.

(a) to (d): Indian Railways network occupies a land area measuring about 10.65 lakh acres. About ninety per cent of this land is directly under railway tracks, yards, workshops, bridges and allied infrastructure. The vacant land, measuring about 1.13 lakh acres, is mostly in the form of a narrow strip along tracks and is generally required for Railways' own developmental works such as doubling, third line, quadrupling, gauge conversion, freight corridors, yard remodelling, traffic facility works, workshops, etc. as well as for servicing and maintenance of track and other infrastructure.

In addition, Railways have also undertaken/plan to undertake various other Railway related developmental works such as Rail Coach & Component Factories, Loco Component Factories, Wagon Factories, Coach Rehabilitation and Wagon Repair Workshops, Multi Model Logistic Parks, Auto hubs, cold storage and perishable cargo centres, plants, mechanised laundries, etc. on this vacant land which is not immediately required for its future operational needs. Details of major projects in this regard, with locations Zone-wise, are appended.

Ministry of Railways have set up a Statutory Authority namely Rail Land Development Authority (RLDA) in 2007 through an act of Parliament for taking up commercial development of vacant land, not required by Railways for its immediate future operational needs, wherever feasible, for the interim period.

The total revenues earned by Railways from land during last three years and the current year are as under:

Year Revenue Earned
(figure in crore
of Rs.)

2008-09 541.95

2009-10 685.08

2010-11 1055.56

2011-12 211.73
(upto June)